

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS  
LOK SABHA

**UNSTARRED QUESTION NO. 385 TO BE ANSWERED ON: 03.02.2023**

**Demand of urea in Bihar**

**+385: SHRI KAUSHALENDRA KUMAR:  
SHRI DINESH CHANDRA YADAV:  
DR. ALOK KUMAR SUMAN:  
SHRI DILESHWAR KAMAIT:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the quantum of monthly demand for urea and DAP made by the Government of Bihar from the Union Government in the Rabi season;
- (b) the quantum of urea and DAP supplied by the Union Government to the Government of Bihar in the said months in comparison to their demand;
- (c) whether the farmers in Bihar are worried due to non-availability of urea and other fertilizers as per the demand made by the State and is promoting black marketing as a result thereof;
- (d) if so, the details thereof and the measures taken by the Government to check black marketing in the State;
- (e) whether it is a fact that farmers in other States including Bihar are also facing a gross fertilizer crisis due to non-availability of urea which is essential for crops during the current season;
- (f) whether it is a fact that lack of availability of urea has affected the production of wheat among the Rabi crops; and
- (g) the measures taken/proposed to be taken by the Government to meet the requirements of sufficient quantity of urea and DAP in Bihar?

**ANSWER**

**MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS  
(SHRI BHAGWANTH KHUBA)**

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(a) & (b): The monthly requirement of Urea and DAP for the State of Bihar for the ongoing Rabi Season 2022-23 is enclosed as **Annexure-A**.

(c) & (d): The availability of fertilizers have remained comfortable in the State of Bihar. Further, Government of India has declared fertilizer as an essential commodity under the Essential Commodities Act, 1955 and notified Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments have been adequately empowered to ensure selling of fertilizers at MRP besides stopping black marketing/smuggling of fertilizers. State Governments are empowered to conduct search, make seizures and take punitive action against any person violating provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985. In addition to above, necessary directions are also issued time to time to State Governments to curb the hoarding/black-marketing of fertilizers.

(e) & (f): The availability of Urea has remained comfortable in the country during the ongoing Rabi 2022-23 season including Bihar.

(g): The following steps are taken by the Government every season to meet the adequate and timely requirement of fertilizers in all the States including Bihar.

- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers.
- ii. On the basis of requirement projected, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- iv. The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- v. Regular Weekly Video Conference is conducted jointly by DA&FW and DoF with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- vi. The gap between demand (requirement) and production for Urea & other fertilizer is met through imports. The import for the season is also finalised well in advance to ensure timely availability.

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<b>BIHAR</b>			
<b>UREA</b>			
<b>MONTH WISE REQUIREMENT &amp; AVAILABILITY FOR RABI 2022-23</b>			
Fig. in LMT			
<b>S.No</b>	<b>MONTH</b>	<b>Requirement</b>	<b>AVAILABILITY</b>
1	Oct-22	2.10	2.82
2	Nov-22	2.50	3.35
3	Dec-22	3.30	4.47
4	JAN., 2023 (AVAILABILITY UPTO 29.01.23)	2.40	3.99
5	Feb-23	1.50	
6	Mar-23	0.90	

<b>DAP</b>			
<b>MONTH WISE REQUIREMENT &amp; AVAILABILITY FOR RABI 2022-23</b>			
Fig. in LMT			
<b>S.No</b>	<b>MONTH</b>	<b>Requirement</b>	<b>AVAILABILITY</b>
1	Oct-22	0.90	1.39
2	Nov-22	1.22	2.25
3	Dec-22	1.00	1.98
4	JAN 2023 (AVAILABILITY UPTO 29.01.23)	0.40	1.68
5	Feb-23	0.15	
6	Mar-23	0.15	

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